Eleventh and Twelfth Five Year Plans

†3005. SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the period of Eleventh Five Year Plan has got over:
 - (b) if so, the time when it ended;
- (c) whether Twelfth Five Year Plan has been implemented immediately after conclusion of above Plan; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir.

- (b) The Eleventh Five Year Plan got over on March 31, 2012.
- (c) Yes, Sir. The Twelfth Plan is in operation from April 1, 2012.
- (d) Does not arise.

Unanimous report at Empowered Sub-Committee

3006. SHRI MANI SHANKAR AIYAR: Will the PRIME MINISTER be pleased to refer to reply to Unstarred Question 1772 given in Rajya Sabha on 29 March, 2012 and state:

- (a) the date on which the Planning Commission referred the unanimous report of the Empowered Sub-Committee back to the Ministry of Panchayati Raj and the date on which the Ministry furnished its response to the Planning Commission including its draft Resolution for adoption by the National Development Council (NDC);
- (b) whether the Minister of Panchayati Raj has subsequently re-worked the draft Resolution of NDC, and if so, the proposed date on which the draft Resolution would be submitted to the NDC; and
 - (c) the reasons for the protracted delay of nearly four years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The Planning Commission referred back the Report

[†] Original notice of the question was received in Hindi